

Goa found it very difficult to hire private accommodation suitable to their status.

(b) The Government constructs general pool houses for its employees only at those places which have a very large concentration of Central Government employees or which can be classified as specially difficult areas. There are many places in the country which have a much larger concentration of the Central Government employees than places in Goa but do not have Central Government general pool houses. Statistics of demand for accommodation in a number of cities in the country, including Panaji, are however being collected with a view to deciding about construction of accommodation in more cities.

(c) The Government has no information.

Payment of Bonus by DDA

4643. SHRI MUKHTIAR SINGH MALIK: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Delhi Development Authority has stopped payment of bonus to its employees; and

(b) if so, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir,

(b) The Delhi Development Authority being a local Authority was exempted from payment of bonus under Payment of Bonus Act.

Receipt of Donation by Private Colleges for Admission

4644. SHRI N. SREEKANTAN NAIR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are aware that many private colleges in

the country are taking donations for admission to the colleges; and

(b) if so, what steps Government propose to take to prevent such corrupt practice?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Government are aware only of a few engineering institutions in Karnataka who admit students on the basis of donations given to them.

(b) These private institutions do not get any financial assistance from the Central Government and are not covered under the grant-in-aid code of the State Government. However, the State Government and the Universities have been advised that they should not grant affiliation to these institutions unless they have sufficient resources to provide instructional facilities of prescribed standard.

निर्माण और आवास विभाग में काम कर रहे अनुसूचित जाति तथा अनुसूचित जन-जाति के कर्मचारी

4645. श्री राम बिलास पासवान : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) निर्माण और आवास विभाग में विभिन्न श्रेणी के पदों पर अनुसूचित जाति तथा अनुसूचित जन-जाति के कर्मचारियों की संख्या कितनी है ; और

(ख) सरकार अनुसूचित जाति तथा अनुसूचित जन-जातियों के लिए आरक्षित पदों को भरने की दिशा में क्या कार्यवाही करने का प्रस्ताव है ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क) निर्माण और आवास मंत्रालय के सचिवालय में विभिन्न श्रेणियों के पदों पर कार्य कर रहे अनुसूचित जाति तथा अनुसूचित जन जाति के कर्म-

चारियों की संख्या का एक विवरण संलग्न है।

(ख) ग्रुप "डी" के पदों के अलावा सभी पदों पर सीधी भर्ती कार्मिक तथा प्रशासनिक सुधार विभाग के माध्यम से की जाती है। अनुसूचित जाति तथा अनुसूचित

जनजाति समुदायों के लिए आरक्षित पदों की संख्या सहित प्रत्येक श्रेणी की रिक्तियों की संख्या के बारे में उस विभाग को हर वर्ष सूचित किया जाता है। वह विभाग उपलब्धता के अनुसार इन पदों के लिए नामांकन करता है।

विवरण

निर्माण और आवास मंत्रालय के सचिवालय में विभिन्न श्रेणियों के पदों पर कार्य कर रहे अनुसूचित जाति तथा अनुसूचित जनजाति के कर्मचारियों की संख्या का विवरण

पदों की श्रेणी	अनुसूचित जाति के समुदाय के कर्मचारियों की संख्या	अनुसूचित जनजाति के समुदाय के कर्मचारियों की संख्या
1. अवर सचिव तथा इससे ऊपर के पद	1	—
2. अनुभाग अधिकारी	2	—
3. सहायक	10	—
4. उच्च श्रेणी लिपिक	7	1
5. निम्न श्रेणी लिपिक	5	—
6. अनुसंधान सहायक	1	—
7. स्टाफ कार ड्राइवर	1	—
8. डिस्पैच राइडर	1	—
9. चतुर्थ श्रेणी कर्मचारी	20	1
10 अन्य श्रेणियां	—	—

Upper Kansabari Project (West Bengal)

4646. SHRI AJIT KUMAR SAHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Government of West Bengal has sent any proposal in regard to the Upper Kansabari Project and Upper Darakeswer Project;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). The Government of West Bengal has submitted a project report on Upper Kangsabati project, which was examined in the Central Water Commission and comments sent to the State Government in June, 1977.

The project will provide irrigation facilities to about 59,000 ha. of area in